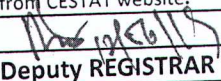


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 27-05-19TO 31-05-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/52825/2015</u>	53597/2018	24/5/2019	28/5/2019
2	<u>C/51159-51160/2018</u>	50732-50733/2019	23/5/2019	28/5/2019
3	<u>ST/52350/2016</u>	50735/2019	24/5/2019	28/5/2019
4	<u>ST/52348/2016</u>	50736/2019	24/5/2019	28/5/2019
5	<u>ST/52026/2016</u>	50737/2019	29/5/2019	31/5/2019
6	<u>ST/55144/2014</u>	50738/2019	24/5/2019	28/5/2019
7	<u>C/50440/2019</u>	50744/2019	27/5/2019	28/5/2019
8	<u>C/53651/2018</u>	50745/2019	27/5/2019	28/5/2019
9	<u>ST/743/2011</u>	50746/2019	27/5/2019	28/5/2019
10	<u>ST/51253/2014</u>	50747/2019	28/5/2019	31/5/2019
MISC ORDERS				
1	<u>C/50715/2019</u>	50379/2019	23/5/2019	27/5/2019
2	<u>C/51774/2018</u>	50414/2019	27/5/2019	28/5/2019
3	<u>ST/50217/2014</u>	50415/2019	27/5/2019	28/5/2019
4	<u>ST/50399/2014</u>	50388/2019	23/5/2019	27/5/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

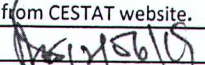
				 Deputy REGISTRAR
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Beera Singh

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03-06-19 TO 07-06-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	ST/768/2012	50753/2019	31/5/2019	7/6/2019
2	C/52812/2018	50755/2019	31/5/2019	7/6/2019
3	C/50702/2019	50756/2019	31/5/2019	7/6/2019
4	C/496/2010	50758/2019	31/5/2019	7/6/2019
	MISC ORDERS			
1	ST/50668/2019	50416/2019	3/6/2019	7/6/2019
2	ST/50672/2019	50417/2019	3/6/2019	7/6/2019
3	ST/50669/2019	50418/2019	3/6/2019	7/6/2019
4	ST/50646/2019	50419/2019	3/6/2019	7/6/2019
5	ST/50585/2019	50420/2019	3/6/2019	7/6/2019
6	ST/50651/2019	50421/2019	3/6/2019	7/6/2019
7	ST/50628/2019	50422/2019	3/6/2019	7/6/2019
8	ST/53710/2015	50427/2019	31/5/2019	7/6/2019
9	ST/53014/2015	50428/2019	31/5/2019	7/6/2019
10	ST/50918/2019	50429/2019	31/5/2019	7/6/2019
11	ST/51001/2019	50435/2019	4/6/2019	7/6/2019
	INTERIM ORDERS			
1	C/50779-50801/2019	27-29/2019	30/5/2019	7/6/2019
2	C/50105-50109/2016	30-34/2019	3/6/2019	6/6/2019

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				 Deputy REGISTRAR
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Beer Singh